NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

	SHRI Ch. MOH	D SHARIEF TARIQ, MEMBER-JUDICIA	L				
APPLICATION NUMBER PETITION NUMBER NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION		: : CP/9/2017 : S. BALASUBRAMANIAN + 14 : ARUNA THEATRES & ENTERPRISES PVT LTD : 241/242 of companies act 2016					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
					v	REPRESENTATION BY WHOM	
				1. 7.	Hemalatha.	Council for petitioner	T. Hemilatho 13/4/17
				2 .	R. RATESH	Council for R5	7. () lg
3.	C. Luna Phuku	Cornl In RI + Ry	c n/3.				
4.	P. SETTU.	Coursel for Rs.	P. Senda				
5. S	5. Manoshumar or. B. Phanaras)	Counsel der Rb					
, A	mlik Menon	Count. Ja R2	after 1				

ORDER

Shri T Hemalatha, counsel for petitioner present. Shri C Umashankar, counsel for R1 & R4, Ms Ambili Menon, counsel for R2, Shri P Sethu, counsel for R3, Shri R Rajesh, counsel for R5 and Shri S Manoj Kumar, counsel for R6 are present. No representation on behalf of R7. Counsel for petitioner prayed time to furnish copy of the typed set to R2, R3 and R7. Time extended at request. Put up on <u>01.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)